

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 245/MP/2021

Subject : Petition for approval of input price of coal supplied from Dulanga mine for the period from date of commercial operation i.e. 1.10.2020 to 31.3.2024.

Petitioner : NTPC

Respondents : BSPHCL & Ors.

Date of Hearing : **13.9.2023**

Coram : Shri Jishnu Barua, Chairperson
Shri I.S Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties Present : Ms. Nikita Choukse, Advocate, NTPC
Shri Pawan Dew, NTPC
Shri Raj Kumar Mehta, Advocate, GRIDCO
Ms. Himanshi Andley, Advocate, GRIDCO

Record of Proceedings

At the outset, the learned counsel for the Respondent, GRIDCO prayed for a short adjournment, on the ground that certain important matters of his, is listed before the Hon'ble Supreme Court for hearing. The learned counsel for the Petitioner did not oppose to the said request of the Respondent.

2. The Commission, accepted the request of the learned counsel for the Respondent GRIDCO and adjourned the hearing the petition.
3. The matter shall be listed for hearing on **9.10.2023**.

By order of the Commission

Sd/-
(B. Sreekumar)
Joint Chief (Law)

